

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 135/TT/2017**

Subject : Petition for determination of wheeling charges in respect of transmission system of Odisha Power Transmission Corporation Limited comprising the 220 kV D/C Rourkela Tarkera Budhipadar Korba (Odisha portion) line and associated sub-station bays for the period 2014-19 for transmission of surplus power from NTPC Power Stations in Eastern Region (ER) to Western Region (WR)

Date of Hearing : 8.5.2018

Coram : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Odisha Power Transmission Corporation Limited

Respondents : Power Grid Corporation of India Limited and 7 others

Parties present : Shri R.K. Mehta, Advocate, OPTCL  
Ms. Himanshi Andley, Advocate, OPTCL  
Shri Vivek Kumar Singh, PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri S.S. Raju, PGCIL  
Shri S.K. Venkatesan, PGCIL  
Shri V.P. Rastogi, PGCIL

**Record of Proceedings**

The representative for the petitioner submitted as under:-

- (a) The petition is filed for approval of wheeling charges in respect of transmission system comprising of 220 kV D/C Rourkela-Tarkera-Budhipadar-Korba (Odisha portion) line and associated sub-station bays with effect from 1.4.2014 to 31.3.2019. Wheeling charges for the period 2009-14 was allowed by the Commission vide order dated 29.5.2015 in Petition No. 185/TT/2013;
- (b) No additional capital expenditure for the period from 2009-2014 is incurred by OPTCL and hence no truing-up petition is filed for the instant assets. Further, truing-up exercise for the period 2009-14 has already been carried out by OERC;



(c) Rejoinder to the reply of MPPMCL has been filed vide affidavit dated 23.8.2017.

2. None appeared on behalf of respondents.
3. The Commission after hearing the petitioner reserved the order in the petition.

By order of the Commission

**-Sd/-**  
(T. Rout)  
Chief (Law)

